NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali *

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in	For	397/398	Harish Kumar
	TP 75/16	Clarifica-		Amilineni Vs Mahajuicy Food Processing
		tion		Pvt. Ltd. & Another.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Petitioner is called, absent. No representation for petitioner. IA 70/17 is allowed vide separate orders.

For carrying out amendment in the main petition and for filing the amended petition, list it on 05.09.2017.

MEMBER (J)

MEMBER (T)